

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4414
ANSWERED ON:22.04.2010
CORPORATE GOVERNANCE NORMS IN PSUS
Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of steps taken or proposed to be taken by the Government for bringing and to follow corporate governance norms in various Public Sector Undertakings/Enterprises by keeping the affairs more transparent and accountable ; and

(b) the degree of success achieved in this regard so far?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) and (b) : The Government had issued the `Guidelines on Corporate Governance for Central Public Sector Enterprises` (CPSEs) in June, 2007, which were voluntary in nature. The Government has since reviewed the matter and has now decided to implement the `Guidelines on Corporate Governance for all CPSEs` on a mandatory basis.